

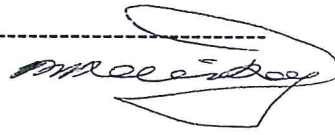
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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 9/4/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/404/ (IB)/2017
NAME OF THE PETITIONER(S) : BIO RESIDUE ENERGY TECHNOLOGY PVT
Ltd
NAME OF THE RESPONDENT(S) : VELAN HOTEL LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
①	B. RAVI RAJA	Adv. for Respondent	
	R. VIDHIA SHANKAR	Adv. for Respondent	R. Vidhya Shankar

ORDER

Counsels representing both the parties are present. Counsel for respondent stated that the parties are intending to settle the matter and in this regard, he handed over a post-dated cheque for Rs.10 lakhs to the petitioner today. He also stated that he will be giving a fresh proposal for settlement with the schedule of payment. Counsel for petitioner prayed for time to make submissions. Time is enlarged at request. Put up on 04.05.2018.

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(S VIJAYARAGHAVAN)
Member (Technical)

-sl-

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)